

8.4.1993

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MP 940/93 in
OA-497/93

Present: Shri H.P. Chakravarty, Counsel for the
petitioner.

I am not satisfied that this is a fit
case to be retained before the Principal Bench of
the Tribunal. Let the papers be returned to the
petitioner's counsel forthwith to enable him to
present the same before the Bench which is having
jurisdiction to entertain this petition.

V.S. Malimath

(V.S. Malimath)

Chairman